

Name of the corporate debtor: Karm Infrastructure Private Limited Date of commencement of CIRP: 29.02.2024; List of creditors as on: 31.10.2024.
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount in Rs.)				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	VSJ Investments Private Limited	16-03-2024	3,19,81,17,190.00	3,19,81,17,190.00	Credit Facilities	Yes		No		0	0	0	-	
2	Bhala Finance Private Limited	16-03-2024	1,55,08,840.00	1,55,08,840.00	Credit Facilities	Yes	-	No		0	0	-	-	Mortgage of 13 Flats in project Karm Panchtara Phase -I
2	Total		3,21,36,26,030.00	3,21,36,26,030.00	-	-	-	-		-	-	-	-	

Anshul Gupta
For and on Behalf of Treasury Insolvency
Professionals Private Limited
Resolution Professional
Karm Infrastructure Private Limited
Registration No. 18BBI/PE-0103/TPA-2/2022-23/50020
AFA valid upto: 27.12.2024
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